

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

Dated, Shillong, the \_\_\_\_\_ June, 2018

No. HCM.II/44/2016-Estt/ : In partial modification of the Order No. HCM.II/44/2016-Estt/3138 dated 22<sup>nd</sup> August, 2016, Hon'b'le the Chief Justice is pleased to re-constitute the Rule Committee in the High Court of Meghalaya as under :-

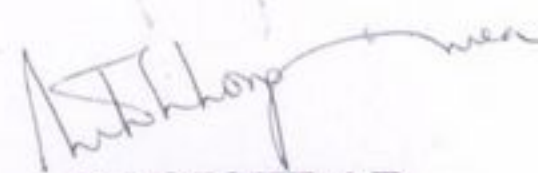
1. Hon'b'le the Chief Justice.
2. Hon'b'le Mr. Justice S. R. Sen.

By Order,

  
**REGISTRAR**

Memo No. HCM.II/44/2016-Estt/3641A Dated, Shillong the <sup>28<sup>th</sup></sup> June, 2018.  
Copy to:-

1. The Joint Registrar -cum- Secretary to Hon'b'le the Chief Justice, High Court of Meghalaya, Shillong, for favour of his lordship's information.
2. The Private Secretary to Hon'b'le Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong, for favour of his lordship's information.
3. The Registrar - I, High Court of Meghalaya, Shillong.
4. The Registrar, i/c Recruitment, High Court of Meghalaya, Shillong.
5. The Joint Registrar -cum- OSD, High Court of Meghalaya, Shillong.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
7. The Chief Librarian, High Court of Meghalaya, Shillong.
8. The Chief Translator (i/c Procurement), High Court of Meghalaya, Shillong.
9. The Deputy Registrar - II, High Court of Meghalaya, Shillong.
10. The System Analyst, High Court of Meghalaya, Shillong, for uploading the same on the Official Website.
11. Office File.

  
**REGISTRAR**